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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.178/2014  
CA.216/KB/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> August, 2017, 10.30 A.M

Name of the Company	Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Rupak Ghosh, Advocate  
2. Mr. Ashis Kumar Mukherjee, Advocate } Petitioner  
3/8/18

1) Mr. Utpal Bose Sr Advocate  
2) Mr. Prantik Garai Advocate  
(3) Mr. Kavin Das } Kavin Das  
31/8/17

03.08.2017 – C.P. No. 178 / 2014 C.A.- 216 / KB / 2016 Dhiman Saha –Versus-  
Life Chemicals Pvt. Ltd. & Ors.

**ORDER**

Ld. Lawyers on behalf of the petitioner as well as Respondents are present.

The Petitioner completed his further argument and filed a citation, he has liberty to file a written notes. The Respondent prayed for some time to deal with the citation and prayed time to argue on the matter by next date.

Fixed on 23.08.2017.

(MANORAMA KUMARI)  
MEMBER (J)